

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI "C" BENCH: NEW DELHI**

(THROUGH VIDEO CONFERENCING)

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT AND
SHRI K.N.CHARY, JUDICIAL MEMBER**

**ITA Nos.5725 & 5726/Del/2018
Assessment Years : 2011-12 & 2012-13**

Tejinder Puri, 23, Friends Colony West, First Floor, New Delhi-110065. PAN-ACNPP9828J	Vs	JCIT, Central Circle-5, New Delhi.
APPELLANT		RESPONDENT
Appellant by	None	
Respondent by	Sh.M.Baranwal, Sr.DR	
Date of Hearing	10.02.2021	
Date of Pronouncement	10.02.2021	

ORDER

PER G.S. PANNU, VP :

These appeals by the assessee for the assessment years 2011-12 & 2012-13 are directed against the order of learned CIT(A)-24, New Delhi dated 29.06.2018.

2. None appeared on behalf of the assessee at the time of Virtual hearing before us. The assessee, vide its letter dated 30.01.2021, received through email, has requested for withdrawal of the appeals filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment years under consideration under the "Vivad Se Vishwas Scheme, 2020".

3. Considering the aforesaid situation, the captioned appeals are consigned to records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment years is not ultimately resolved in terms of the aforesaid Act, the appellant (i.e., the assessee) shall be at liberty to approach the Tribunal for reinstatement of the appeals and the Tribunal shall consider such application appropriately as per law. The respondent (i.e., the Revenue) has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, these appeals are consigned to record and, for statistical purposes, are treated as dismissed.

Above decision was announced on conclusion of Virtual Hearing on 10th February, 2021.

Sd/-

(K.N.CHARY)
JUDICIAL MEMBER

Sd/-

(G.S. PANNU)
VICE PRESIDENT

** Amit Kumar **

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI